


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.56/BB/17	-	Admission	230-232	Hothur Motors Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Nishita Paul - 9900567065	Counsel for Petitioner	

**ORDER**

Counsel for petitioner is present. Counsel reported one more application filed by the transferee company and it had not yet been listed. List it along with the said case. This matter is adjourned to 12.09.2017.

  
MEMBER(J)

  
MEMBER(T)